

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR  
COURT 13 ASSISTANT SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 24-09-2020.

SR. NO.	SUIT NO.	TITLE	STAGE OF THE SUIT
1.	SUIT NO. 6791/97	CYRIL DSOUZA AND ANR Vs JERRY FERNANDES AND ORS	ORDER
2.	SUIT No. 5261/07	NOVA PACK PRIVATE LIMITED Vs M S COMMISSIONER OF CUSTOMS AND OTHERS	JUDGEMENT
3	SUIT No. 9587/90	PRIYANKA OVERSEAS PVT LTD AND Vs B VIJAYKUMAR AND CO	JUDGEMENT
4	SUM.SUIT No. 373/17	M/S. PRIME SEMICONDUCTORS VS 1. M/S. ELECTRICAL SOLUTIONS 2. MR SAMEER MEHNIRATTA 3. MR ARVIND KUMAR GUPATA	JUDGEMENT
5	SUM.SUIT No. 1047/17 1. LTD	1.ARCHANA UMESH THAKUR VS 1. VASTU KIRTI ENGINEERING PVT 2. AMIT MANILAL KHANDOR 3.SACHIN ARUN KULKARNI	JUDGEMENT

Sheristedar  
Court Room No. 13